

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1292
ANSWERED ON 09.02.2021

PANCHAYAT BUILDINGS

1292. SHRI HEMANT TUKARAM GODSE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Panchayat Buildings have been constructed in all the Gram Panchayats of the country;
- (b) if not, the number of Gram Panchayats where buildings have been constructed and the numbers of Gram Panchayats deprived from it, State/Union Territory-wise;
- (c) whether the Panchayat Buildings are likely to be constructed in the remaining Gram Panchayats; and
- (d) if so, the time by which it is likely to be started and completed along with the amount likely to be spent thereon?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

- (a) No Sir.
- (b) As per the information available, out of 264963 Gram Panchayats (GPs)/ Rural Local Bodies (RLBs) / Village (VCs), 66326 no. of GPs/RLBs / VCs are without Panchayat Bhawan. State/UT-wise details of no. of GPs/RLBs / VCs without Panchayat Bhawan is placed as **Annexure**.
- (c)&(d) Panchayat, being local government is part of the State list of 7th Schedule of the Constitution of India. Being a State subject it is the responsibility of the State. The States/ UTs are expected to mobilise funds for GP Bhawans from various sources. Ministry of Panchayati Raj (MoPR) supplements the efforts of the State for construction of Panchayat Bhawans through its schemes and programmes. Under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), approx. 4740 GP Bhawan have been approved for construction. Under the Garib Kalyan Rojgar Abhyan (GKRA) construction of 1347 new GP Bhawans have been completed and 24808 Bhawans are

under various stages of construction. In view of gaps in Panchayat Buildings, States/ UTs have been advised to take up the construction of GP building on priority in a phased manner by converging funds/resources under Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), FFC with other schemes of concerned States/UTs so as to saturate the gap by end of 2022.

ANNEXURE

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 1292 regarding Panchayat Building answered on 09.02.2021

State/UT-wise details of Gram Panchayats without own Building

Sl. No	State	Gram Panchayats / RLBs / Village Councils (as per LGD updated on 19/01/2021)	GP without own Buildings office
1	2	3	4
1	Andaman & Nicobar Islands	70	11
2	Andhra Pradesh	13371	5838
3	Arunachal Pradesh	1785	1518
4	Assam	2197	294
5	Bihar	8387	7224
6	Chhattisgarh	11664	1478
7	Dadra & Nagar Haveli and Daman & Diu	38	13
8	Goa	191	8
9	Gujarat	14253	80
10	Haryana	6196	3827
11	Himachal Pradesh	3226	20
12	Jammu & Kashmir	4289	1259
13	Jharkhand	4364	175
14	Karnataka	6009	460
15	Kerala	941	3
16	Ladakh	192	10
17	Lakshadweep	10	5
18	Madhya Pradesh	22798	164
19	Maharashtra	27884	4025
20	Manipur	161	42
21	Meghalaya	6983	1570
22	Mizoram	864	418
23	Nagaland	1626	626
24	Odisha	6798	0
25	Puducherry	108	31
26	Punjab	13263	5193
27	Rajasthan	11341	1278
28	Sikkim	185	43
29	Tamil Nadu	12525	0
30	Telangana	12769	4783
31	Tripura	591	56
32	Uttar Pradesh	58753	24482
33	Uttarakhand	7791	1361
34	West Bengal	3340	31
	Total	264963	66326
